

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 271 of 2013

Dated : **26th April, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Versus

Delhi Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur,
Mr. Vishal Anand, Mr. Rahul Kinra
Mr. Anurag Bansal for TPDDL

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma
Mr. Pradeep Misra for R-1/DERC

ORDER

The learned counsel for the Appellant is filing written submissions and submitted that many times, the written submissions were in piecemeal filed earlier and a compilation is being filed today.

The learned counsel for the Respondent/Delhi Commission has already received the copy of the written submissions filed by the Appellant today and he needs two weeks time to go through the said compilation..

Post this matter for further hearing on **27th May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

vt/kt